

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 2316
TO BE ANSWERED ON 11.03.2016**

LAND LEASE LAW

2316 : SHRI HUKUM SINGH

Will the **Minister of PLANNING** be pleased to state:

- (a) whether NITI Aayog has taken up with the States a proposal for unlocking the value of farmland through leasing, if so, the details thereof;
- (b) whether the Expert Group has held consultations with various States on a model land leasing law that the NITI Aayog will prepare for the States to use for reforming land lease provisions, if so, the details thereof;
- (c) whether the Government is considering a land bank held by a public agency to consolidate operational holdings, in which interested land owners could deposit their land to lease land and if so, the details thereof; and
- (d) whether PM has held further consultations with the States at the National Conference on Sustainable Agriculture and Farmers Welfare at Gangtok, if so, the details and the outcome thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING
AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)**

(a) & (b). Yes, Madam. A consultation meeting on the subject of land leasing and land titling was held with the Chief Secretary and Principal Secretary (Revenue/ Land Department) of the State Governments under the Chairmanship of Vice Chairman of NITI Aayog on 24th August, 2015. As a result of deliberations and on the request of representatives of State Governments, it was decided that the Vice Chairman of NITI Aayog will constitute a committee to suggest a model land leasing law to the States. As a follow up of this decision, an Expert Group was constituted by NITI Aayog on 7th September, 2015 to prepare a draft Model Agricultural Land Leasing Act, in consultation with the State Governments. In the process of preparation of draft model Act, the Expert Group has held

consultations with States and other stakeholders such as farmers & farmers groups, non-governmental organizations, civil society groups, academia and experts.

(c). No, Madam.

(d). National Conference on Sustainable Agriculture and Farmers Welfare was organized on 17-19 January, 2016 at Gangtok, Sikkim. The State Agriculture Ministers and Secretaries of Agriculture and allied sector participated in the consultation. The issue of Land Leasing was also discussed in the conference. Hon'ble Prime Minister addressed the Plenary Session of the conference on 18th January, 2016.

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